

**REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL\***

*(Substitution of Section 3)*

**PROF. MADHU DANDAVATE:** (Rajapur): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

**PROF. MADHU DANDAVATE:** I introduce the Bill.

**OIL-SEEDS AND EDIBLE OILS PRODUCTION BILL\***

**PROF. MADHU DANDAVATE:** (Rajapur): I beg to move for leave to introduce a Bill to provide for measures to assist rapid expansion of production of oil seeds and to facilitate a more effective extraction of edible other oils from different seeds both for direct human consumption as well as for the manufacture of vanaspati, soaps and other products.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to provide for measures to assist rapid expansion of production of oil seeds and to assist rapid and to facilitate a more effective effective extraction of edible oils and other oils from different seeds both for direct human consumption as well as for the manufacture of vanaspati, soaps and other products."

*The motion was adopted.*

**PROF. MADHU DANDAVATE:** I introduce the Bill.

**CONTRACT LABOUR (REGULATION AND ABOLITION) AMENDMENT BILL\***

*(Amendment of section 1 etc.)*

**SHRI SAMAR MUKHERJEE** (Howrah): I beg to move for leave to introduce a Bill to amend the Contract Labour (Regulation and Abolition) Act, 1970.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to amend the Contract Labour (Regulation and Abolition) Act, 1970."

*The motion was adopted.*

**SHRI SAMAR MUKHERJEE:** I introduce the Bill.

**REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL\***

*(Insertion of new section 10B, etc.)*

**SHRI HARISH RAWAT** (Almora): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

**SHRI HARISH RAWAT:** I introduce the Bill.